

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C. P.No.501/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 11<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Kamlesh Kalidas Shah -Versus- Balrampur Chini Mills Ltd.		
Under Section	58/59		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Ranajal Abhishek

11/10/17

- 1) ANKITA UPADHYA  
2) RITUPARNA SANYAL  
→ FOR RESPONDENTS.

1) ANNE MURARKA.  
Rajiv Kumar  
11/10/17

ORDER

Ld. Counsel for the petitioner and the respondent are present.

List on 10/11/2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)